

(ख) उन देशों के नाम क्या हैं जिन्हें मान्यता दी गई थी, किन्तु उनके साथ राज-नयिक सम्बन्ध नहीं स्थापित किये गये; और

(ग) किन-किन देशों को मान्यता नहीं दी गई ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू): (क) जर्मन संघीय गणराज्य, सान मारीनो, साइप्रस, चीन लोक गणराज्य, जापान, मंगोलिया लोक गणराज्य, घाना, गिनी, कैमरून, तोगोदेश, माली गणराज्य, सेनेगल गणराज्य, मदगास्कर, कांगो (लियोपोल्डविल), कांगो (ब्राज़ाविल), सोमालीया, दाहोमा, नाइजर, अपर वोल्टा, आइवरी कोस्ट, छाड, मध्य अफ्रीकी गणराज्य, गाबोन, नाइजीरिया, सियराल्योन, मोरक्को, ट्यूनीसिया, लिबिया, द० सूडान, इसराईल, कुवेत, मैक्सिको, अर्जन्तीना, बोलिविया, चिली, ब्राज़ील, कोलम्बिया, पेरार्ग्वे, उरुग्वे, वंनीजूला, क्यूबा, निकारागुआ, पनामा, कोस्टारिका, ग्वातेमाला, हंडूरास, एल साल्वादोर, एक्वादोर, पेरू, डोमिनिकन गणराज्य, हेती, बर्मा, कम्बोडिया, लाओस, मलय संघ, सिंगापुर और पाकिस्तान ।

(ख) साइप्रस, सान मारीनो, कैमरून, तोगोदेश, माली, कांगो (ब्राज़ाविल), दाहोमा नाइजर, अपरवोल्टा, आइवरी कोस्ट, छाड, मध्य अफ्रीकी गणराज्य, इसराईल, निकारागुआ, पनामा, कोस्टारिका, ग्वातेमाला, हंडूरास एल साल्वादोर, एक्वादोर, पेरू, डोमिनिकन गणराज्य, हेती और पुर्तगाल ।

(ग) उत्तर और दक्षिण कोरिया, मीरी-तानिया और वियतनाम ।

Small Scale Industries

3417. Shri Balakrishnan: Will the Minister of Commerce and Industry be pleased to state:

(a) the policy of Government regarding the sanction of loans to small scale industries;

(b) the percentage of the loan on the value of buildings and machines;

(c) whether floating assets are excluded from the valuation; and

(d) if so, the reason therefor?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). The policy of the Government is to encourage Institutional agencies to advance loans to Small Scale Industries. The State Governments also have been advancing loans on liberal terms to small scale industrialists under the provisions of their respective State Aid to Industries Acts. For this purpose, the Central Government have advanced adequate funds as loans to the State Governments.

Under the liberalised terms of credit assistance, small industrialists can get loans up to 75 per cent of the value of security offered. It is for the State Governments to decide on the nature of the securities to be accepted.

Nagaland Interim Body

3418. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether Nagaland Interim Body in a resolution has demanded that the Government headquarters should be set up at Kohima?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): A number of resolutions were adopted by the Interim Body of Nagaland during its first session which was held from the 17th to the 25th May, 1961.

In two of these resolutions the Interim Body recommended the re-organisation of the Commissioner's office into a Secretariat and the setting up of the Governor's headquarters at Kohima even during the interim period. The matter was discussed by the Executive Council with the Governor of Assam on the 7th July 1961. The Government of India have since communicated approval in principle to the construction of a Raj

Bhawan and a Secretariat building in Kohima.

Handing over Maintenance of Roads to Sikkim Government

3419. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether the Government of India have decided to hand over the maintenance of Rangli-Jelepla and Pak-yong-Rorathang roads to Sikkim Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Yes, Sir.

Code of Discipline

3420. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Code of Discipline is violated by employers in such of the industries as are aided by Government;

(b) whether it is also a fact that in Madras Cements, Thulukapatti, Madras State, 5 workers were dismissed for being signatories to the application for registration of the Union; and

(c) if so, what steps are being taken to protect workers in an effective manner without delay?

The Deputy Minister of Labour (Shri Abid Ali): (a) Complaints about violation of the Code are made by both employers and workers in the public and private sectors. Appropriate action is taken on them wherever necessary.

(b) No. One of the 5 workers alleged to have been dismissed was a petty contractor and not a workman and the remaining four had absented themselves without permission.

(c) Does not arise.

Community Hall in Kidwai Nagar, New Delhi

3421. Shri Vajpayee: Will the Minister of Works, Housing and Sup-

ply be pleased to state:

(a) whether the Kidwai Nagar Residents' Association, New Delhi is a representative organisation of the residents of that area and has been recognised by Government;

(b) whether the Association has asked for the allotment of the Community Hall (Centre) built exclusively for the benefit of the residents of that area;

(c) if so, Government's reaction to the representation submitted on the 11th October, 1960 in this regard; and

(d) whether it is a fact that the centre is now under the charge of persons who have no representative character and who charge exorbitant rents from the residents for holding their cultural and social functions in the hall?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) It is one of the associations of the residents of the locality, which are receiving grants-in-aid from the Government.

(b) to (d). The Association has been requesting for the allotment of the Samaj Sadan (Community Centre) to it. It is proposed to transfer the control of the building to the Ministry of Home Affairs who intend to allot it to the association representative of the residents of the locality. Bharat Sevak Samaj, to whom the building stands allotted at present, allow the use of the building to other organisations of the locality on payment of Rs. 5/- per day, the rate fixed by the Government. This amount is not considered exorbitant as it is inclusive of all charges like maintenance, electricity and water, watch and ward and conservancy.

Film on Conferences of Political Parties

3422. Shri Dharmalingam: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the conferences of various political parties are filmed for the newsreel;